NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 13
IA No. 405/JPR/2021
IA No. 492/JPR/2023
CP No. (IB)- 324/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

M/s ATE Projects Pvt. Ltd. **... Operational Creditor/Applicant**

Versus

M/s Rajasthan Drugs & Pharmaceuticals Ltd.
... Corporate Debtor/Respondent

Coram: HON'BLE MR. H.V. SUBBA RAO, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Applicant : None appeared
For the Respondent : None appeared

ORDER

None appeared for the parties. List the matter on 15.07.2024.

-Sd-
(Rajeev Mehrotra)
Technical Member

-Sd-
(H.V. Subba Rao)
Judicial Member

April 26, 2024

M.S.